

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR.

WRIT PETITION NO. _____ OF 2020
(Mohd. Arif Sheikh Dawood vrs Bar Council of India and ors)

Office Notes, Office Memoranda of Coram,
appearances, Court's orders of directions
and Registrar's Orders.

Court's or Judge's orders.

Shri Mir Nagman Ali, Advocate for Petitioner

CORAM: N.W.SAMBRE, J.
DATE: 23th APRIL, 2020

Heard the learned counsel for the
petitioner.

Notice to the respondents is made
returnable on **5th May, 2020**, soliciting their
response on the prayers made by the petitioner
who is an advocate.

JUDGE

Rvjalit